

- (iv) (a) Thirty-third Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), NOIDA, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (v) (a) Fifty-seventh Annual Report and Accounts of the Hindustan Insecticides Limited (HIL), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indian Statistical Institute (ISI), Kolkata, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (ii) (a) Forty-third Annual Report and Accounts of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- I. Accounts (2010-11) of the J.N.U., New Delhi**
- II. Report and Accounts (2009-10) of Maulana Azad NIT, Bhopal and related papers**
- III. Report and Accounts (2009-10 and 2010-11) of various Universities and related papers**
- IV. Report and Accounts (2009-10) of Delhi University and related papers**
- V. Report and Accounts (2010-11) of various Institute and related papers**
- VI. Report and Accounts (2007-08 and 2008-09) of various Councils and related papers**
- VII. Report and Accounts (2008-09, 2009-10 and 2010-11) of NBT, IIT, Gandhinagar and various Societies and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2010-11, and the Audit Report thereon,

under sub-section (2) of Section 20 of the Jawaharlal Nehru University Act, 1966.

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
- (a) Annual Report of the Maulana Azad National Institute of Technology (NIT), Bhopal, for the year 2009-10.
 - (b) Annual Accounts of the Maulana Azad National Institute of Technology (NIT), Bhopal, for the year 2009-10, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- III. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 27 and sub-section (4) of Section 28 of the Jamia Millia Islamia Act, 1988:—
- (I) (a) Annual Report of the Jamia Millia Islamia (JMI), New Delhi, for the year 2010-11.
- (b) Annual Accounts of the Jamia Millia Islamia (JMI), New Delhi, for the year 2010-11, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the University of Hyderabad Act, 1974:—
- (a) Thirty-sixth Annual Report of the University of Hyderabad, Hyderabad for the year 2010-11.
- (b) Annual Accounts of the University of Hyderabad, Hyderabad for the year 2010-11, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (iii) A copy (in English and Hindi) of the Annual Accounts of the North Eastern Hill University, Shillong, for the year 2010-11, and the Audit Report thereon, under sub-section (4) of Section 29 of the North Eastern Hill University Act, 1973.
- (iv) A copy each (in English and Hindi) of the following papers, under

Section 30 of the Tezpur University Act, 1993:—

- (a) Annual Report of the Tezpur University, Napaam, Tezpur, Assam, for the year 2010-11.
 - (b) Review by Government on the working of the above University.
- (v) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—
- (i) (a) Annual Report of the H.N.B. Garhwal University, Srinagar Garhwal, Uttarakhand, for the year 2009-10.
 - (b) Review by Government on the working of the above University.
 - (ii) (a) Second Annual Report of the Dr. Harisingh Gour University, Sagar, for the year 2009-10.
 - (b) Review by Government on the working of the above University.
 - (iii) (a) Second Annual Report of the Central University of Orissa, Bhubaneswar, for the year 2010-11.
 - (b) Annual Accounts of the Central University of Orissa, Bhubaneswar, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (iv) (a) Annual Report of the Central University of Jharkhand, Ranchi, for the year 2010-11.
 - (b) Annual Accounts of the Central University of Jharkhand, Ranchi, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (v) (a) Third Annual Report of the Central University of Karnataka, Gulbarga, for the year 2010-11.
 - (b) Annual Accounts of the Central University of Karnataka, Gulbarga, for the year 2010-11, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.
- (vi) Annual Accounts of the Central University of Punjab, Bhatinda, for the year 2010-11, and the Audit Report thereon.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) and (ii) above.
- (vi) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 30 and sub-section (4) of Section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—
 - (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Vishwavidyalaya.
- (vii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Assam University Act, 1989:—
 - (a) Eighteenth Annual Report of the Assam University, Silchar, for the year 2010-11.
 - (b) Annual Accounts of the Assam University, Silchar, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (viii) A copy (in English and Hindi) of the Annual Accounts of the Tripura University, Suryamaninagar, for the year 2010-11, and the Audit Report thereon, under sub-section (4) of Section 34 of the Tripura University Act, 2006.
- IV. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 38 and sub-section (3) of Section 39 of the University of Delhi Act, 1922:—
 - (a) Eighty-seventh Annual Report (Part I and II) of the University of Delhi, Delhi, for the year 2009-10.
 - (b) Annual Accounts of the University of Delhi, for the year 2009-10, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

V. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2010-11.
- (b) Annual Accounts of the Pt. Dwarka Prasad Mishra-Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M), Jabalpur, for the year 2010-11, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (ii) (a) Annual Report and Accounts of the Rajya Madhyamik Shiksha Mission (Model School), Raipur, Chhattisgarh, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (iii) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2010-11, and the Audit Report thereon.
- (iv) (a) Annual Report and Accounts of the Centre for Studies in Civilizations for implementation of the Project of History of Indian Science, Philosophy and Culture, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

- VI. (i) (a) Annual Report and Accounts of the Bihar Education Project Council (Bihar Shiksha Pariyojna Parishad), Patna, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.
- (ii) (a) Annual Report and Accounts of the Bihar Education Project Council (Bihar Shiksha Pariyojna Parishad), Patna, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

- VII (i) (a) Annual Report and Accounts of the National Book Trust, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (ii) (a) Annual Report and Accounts of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (iii) (a) Annual Report and Accounts of the Ujala Society, Directorate of Sarva Shiksha Abhiyan, Jammu and Kashmir, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.
- (iv) (a) Annual Report and Accounts of the Mahila Samakhya Uttarakhand, Dehradun, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (v) (a) Annual Report and Accounts of the Mahila Samakhya Karnataka, Bangalore, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (vi) (a) Annual Report and Accounts of the Chhattisgarh Mahila Samakhya, Raipur, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.
- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Society, Union Territory of Chandigarh, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (viii) (a) Annual Report of the Indian Institute of Technology Gandhinagar, for the year 2010-11.

(b) Statement by Government accepting the above Report.

I. Report and Accounts (2010-11) of various Corporations and related papers

II. Report and Accounts (2010-11) of PPV&FR, New Delhi and related papers

III. Report and Accounts (2010-11) of various National Cooperatives and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

(i) (a) Forty-second Annual Report and Accounts of the State Farms Corporation of India Limited (SFCI), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(ii) (a) Forty-eighth Annual Report and Accounts of the National Seeds Corporation Limited (NSC), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(iii) (a) Thirty-third Annual Report and Accounts of the Karnataka Cashew Development Corporation Limited (KCDC), Mangalore, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 62 and Section 85 of Protection of Plant Varieties and Farmers' Rights (PPV&FR) Act, 2001:—

(a) Annual Report of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2010-11.